

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

## PRINCIPAL BENCH

2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 08.02.2022 (TUESDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Dr. Ashok Kumar Mishra, Member (Technical) and Hon'ble Dr. Alok Srivastava, Member (Technical)

### For Orders

| S. No. | Case No.   | Name of the parties   | Counsel for Appellants   | Counsel for Respondents   |
|--------|--|---|--|---|
| 1.     | Comp. App. (AT) No. 346 of 2018 & I.A. No. 1849, 1982, 2404 of 2021 & I.A. No. 284, 292, 296 & 311 of 2022 | Union of India<br>Vs.<br>Infrastructure Leasing and Financial Services Ltd. & Ors.<br><br><b>With</b>                         | Arijit Mazumdar<br>Ankur S. Kulkarni<br>Pranay Goel<br>Kalendra Singh<br>Rakesh Tiwari | Gauri Rasgotra<br>Nikitha Shenoy-R1<br>Arun Saha-R3<br>Anindita Roy-R4 to R8<br>Pankaj Vevek-R13  |
| 2.     | Comp. App. (AT) No. 347 of 2018  | Infrastructure Leasing and Financial Services Ltd.<br>Vs.<br>Union of India & Ors.<br><br><b>With</b>                         | Karan Khanna   | Gauri Rasgotra  |
| 3.     | Comp. App. (AT) No. 256 of 2019  | Somany Provident Fund Institution<br>Vs.<br>Union of India<br>Through Ministry of Corporate Affairs & Anr.<br><br><b>With</b> | Pranav Sarthi  | Karan Khanna-R2   |
| 4.     | Comp. App. (AT) No. 36 of 2021   | Creative Security and Management Services Pvt. Ltd.<br>Vs.<br>Union of India & Ors.<br><br><b>With</b>                        | Harshita Choubey   | Rakesh Tiwari-R1<br>Raunak Dhillon<br>Isha Malik-R2-4<br>Gaurav Juneja<br>Anuj Sahay-R5   |
| 5.     | Contempt Case (AT) No. 04 of 2022 in Comp. App. (AT) No. 346 of 2018                                       | Rapid MetroRail Gurgaon Ltd. & Anr.<br>Vs.<br>Union Bank of India & Ors.  | Anuradha Dutt  | PBA Srinivasan<br>Avinash Mohapatra<br>Parth Tandon   |
| 6.     | I.A. No. 350 of 2022 in Comp. App. (AT) (Ins) No. 503 of 2021  | Bank of Maharashtra<br>Vs.<br>Videocon Industries Ltd. & Ors.   | Chaitanya B. Nikte   | Anoop Rawat<br>Vajiayant Paliwal<br>Zeeshan Khan<br>Moulshree Shukla-R1 to R13<br>Madhav Kanoria-R14<br>Diwakar Maheshwari-R15<br>Pankaj Jain |

**For Admission (Fresh Cases)**

|     |   |   |                  |                |
|-----|---|---|------------------|----------------|
| 7.  | Comp. App. (AT)<br>(Ins) No. 79 of<br>2022  | Suman Chadha<br>Vs.<br>Nilesh Sharma<br>Resolution Professional Today Homes<br>and Infrastructure Pvt Ltd.                          | Tavish B. Prasad | Kanishk Khetan |
| 8.  | Comp. App. (AT)<br>(Ins) No. 121 of<br>2022 | Kanchan Dutta<br>Vs.<br>Indiabulls Asset Reconstruction<br>Company Ltd. & Ors.  | Indranil Ghosh   |                |
| 9.  | Comp. App. (AT)<br>(Ins) No. 122 of<br>2022 | Ravi Iron Ltd.<br>Vs.<br>Jia Lal Kishori Lal & Ors.   | Vipin Garg       |                |
| 10. | Comp. App. (AT)<br>(Ins) No. 123 of<br>2022 | Ashok Kumar Srivastava<br>Vs.<br>Mrs. Naseem Vohra  | Ashutosh Gupta   |                |
| 11. | Comp. App. (AT)<br>(Ins) No. 124 of<br>2022 | Atiuttam Prasad Singh<br>Liquidator SNS Diagnostics Ltd.<br>Vs.<br>—  | Mohd. Nazim Khan |                |
| 12. | Comp. App. (AT)<br>(Ins) No. 126 of<br>2022 | Uttamkumar Motiramji Shambharkar<br>Vs.<br>Mithalanchal Constructions<br>Through its Partner Abhishek Kumar &<br>Anr.               | Sandeep Deshmukh |                |
| 13. | Comp. App. (AT)<br>(Ins) No. 130 of<br>2022 | Barun Mitra & Anr.<br>Vs.<br>AVP Buildtech Pvt. Ltd.<br>Through the Interim Resolution<br>Professional Manish Kumar Gupta &<br>Ors. | Aditya Dewan     |                |

**For Admission (After Notice)**

|     |   |  |                |  |
|-----|---|--|----------------|--|
| 14. | Comp. App. (AT)<br>(Ins) No. 950 of<br>2021<br><br><b>(With Defects)</b>  | Mritunjay Kumar<br>Member of the Suspended Board of<br>Director Unibera Developers Pvt. Ltd.<br>Vs.<br>Propertree Real Estate Solutions Pvt.<br>Ltd. & Anr.<br><br><b>With</b> | Abhishek Anand | Gautam Singhal<br>Rajat Chaudhary<br>Dhananjay Sud-R1<br>Gaurav Mitra-R2<br>Shubham Saket<br>Arbind Shukla-<br>Impleador |
| 15. | Comp. App. (AT)<br>(Ins) No. 1023 of<br>2021<br><br><b>(With Defects)</b> | Mritunjay Kumar<br>Vs.<br>Propertree Real Estate Solutions Pvt.<br>Ltd. & Anr.   | Abhishek Anand | Gautam Singhal-R1<br>Shalya Agarwal<br>Aditya Gauri-IRP<br>Shubham Saket   |

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|-----|---|---|--------------------|--|
| 16. | Comp. App. (AT)<br>(Ins) No. 951 of<br>2021                               | Santanu T. Ray, resolution Professional<br>of Zicom SAAS Pvt. Ltd.<br>Vs.<br>Tata Capital Financial Services Ltd. &<br>Ors.   | Udit Kishah        | R. Sudhinder<br>Ekta Bhasin<br>Nikhil Kr. Singh-R1<br>Nishit Dhruva<br>Prakash Shinde-R2-4 |
| 17. | Comp. App. (AT)<br>(Ins) No. 957 of<br>2021                               | Ramesh Kumar Chaudhary<br>Through its authorised representative<br>Gautam Chaudhary & Anr.<br>Vs.<br>Anju Agarwal<br>Liquidator of Shree Bhawani Paper<br>Mills Ltd. & Ors. | Anuj Tiwari        | Abhishek Anand-R1<br>Pulkit Deora-R2 & R3  |
| 18. | Comp. App. (AT)<br>(Ins) No. 996 of<br>2021                               | Rajesh Kedia<br>Ex- director Ajanta Paper and General<br>Products Ltd.<br>Vs.<br>Phoenix ARC Private Ltd<br>Trustee of Phoenix Trust FY 15-14 &<br>Anr.                     | Ayush Puri         | Bhavana Duhoon<br>Manaswi Agrwai-R1<br>Rajesh Kr. Mittal-R2                                |
| 19. | Comp. App. (AT)<br>(Ins) No. 1003 of<br>2021<br><br><b>(With Defects)</b> | Rajasthan Drugs and Pharmaceuticals<br>Ltd. Through its Authorised<br>Representative Laiqur Rahman Khan<br>Vs.<br>ATE Project Pvt. Ltd. & Ors.                              | Manoj K. Srivastwa | Alok Tripathi-R1<br>Prateek Kadewa-R3  |
| 20. | Comp. App. (AT)<br>(Ins) No. 1046 of<br>2021                              | Vijay Chhabra & Anr.<br>Vs.<br>Resolution Professional of M/S Today<br>Homes Noida India Ltd.   | Swartika Kumari    | Apoorv Agarwal-RP  |
| 21. | Comp. App. (AT)<br>(Ins) No. 1080 of<br>2021                              | Mr. Namdev Hindurao Patil<br>Vs.<br>Punjab National Bank (International)<br>Ltd.  | Aatreya Singh      | Mithilesh Kr. Pandey   |

#### For Hearing

|     |  |  |                 |   |
|-----|--|--|-----------------|---|
| 22. | Comp. App. (AT)<br>(Ins) No. 953 of<br>2021<br><br><b>(PH)</b> | Dheeraj Wadhawan<br>Vs.<br>Yes Bank Ltd. & Anr.  | Mahesh Agarwal  | Anamika Singh<br>Aman Sharma<br>Bhargav Kosuru-R1               |
| 23. | Comp. App (AT)<br>(Ins) No. 958 of<br>2020                     | Brand Realty Services Ltd.<br>Vs.<br>Sir John Bakeries India Pvt. Ltd.   | Pankaj Agarwal  | Nishant Awana<br>Devvrat  |
| 24. | Comp. App. (AT)<br>(Ins) No. 34 of<br>2021                     | Shivashakti Elmech Pvt. Ltd.<br>Vs.<br>Shiv Nandan Sharma & Anr.<br>Resolution Professional<br>Drake & Scull Water & Energy India<br>Pvt. Ltd. | Iswar Mohapatra | Rohit Khanna-R1<br>Shiv Nandan Sharma-<br>R1<br>Nikhil Kohli-R2 |

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|-----|---|--|-----------------------|--|
| 25. | Comp. App. (AT) (Ins) No. 315 of 2021                                       | Om Prakash Pandey<br>Vs.<br>Indian Overseas Bank & Anr.                      | Subhasish<br>Bhowmick | Ramesh Chandra<br>Prusti<br>Sukriti Dutta-R1<br>Rahul Auddy-R2 |
| 26. | Contempt Case (AT) No. 28 of 2019 in Comp. App. (AT) (Ins) No. 628 of 2019  | Rajnish Gupta<br>Vs.<br>K.G. Somani  | Naveen Kumar          | Rahul Kumar-R1   |
| 27. | Contempt Case (AT) No. 30 of 2020 in Comp. App. (AT) (Ins) No. 1259 of 2019 | Loyal Scaffolding Pvt. Ltd.<br>Vs.<br>Goyala Infra Projects Pvt. Ltd. & Ors. | Sushil Kumar Kabra    | Kushagra Bansal-R2<br>Kushagra Bansal                          |

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1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

By order of Hon'ble Chairperson  
-sd/-  
Registrar